CENTRAL ADMINISTRATIVE TRIBUNAL, JABALPUR BENCH CIRCUIT SITTING: GWALIOR

Original Application No.202/00206/2016

Gwalior, this Tuesday, the 14th day of May, 2019

HON'BLE MR. NAVIN TANDON, ADMINISTRATIVE MEMBER HON'BLE MR. RAMESH SINGH THAKUR, JUDICIAL MEMBER

Rajendra Soni, aged 58 years, S/o Late Shri R.P. Soni, Occupation: Service, Senior Accountant No.03/4620 in the office of Accountant General-2 (A/E) Gwalior, R/o Parakh Ji Ka Bada, Lashkar, Gwalior (M.P.) - 474001 - Applicant

(By Advocate – Shri Nirmal Sharma, proxy counsel of Shri Jitendra Sharma)

<u>Versus</u>

- 1. The Comptroller and Auditor General of India, 9, Deen Dayal Upadhyay Marg, New Delhi 110124.
- 2. The Accountant General (A/E), Lekha Bhawan, Jhansi Road, Gwalior 474002 **Respondents**

(By Advocate – Shri M.K. Sharma) ORDER(ORAL)

By Navin Tandon, AM.

Learned counsel for the applicant submits that in the light of the orders passed by this Tribunal in OA 202/00205/2016 dated 11.05.2018 and office order dated 20.07.2018, this Original Application has become infructuous.

- 2. Documents are taken on record.
- 3. Accordingly, the O.A is dismissed as having become infructuous.

(Ramesh Singh Thakur)
Judicial Member

(Navin Tandon) Administrative Member

am/-